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JPS P. Palit
B. McSharry
C. U. McSharry
A. K. Karungo
CAT / / / 11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O. A / T. A. No. 183 198

Dr. M. M. Poddar

Applicant (s)

Versus

Venka of India & Others

Respondent (s)

Sr. No.	Date	Order with Signature
1	21-6-88	<p>Put up this case tomorrow for admission with stay as requested by Mr. B. McSharry.</p> <p>Vice-Chairman Member(s)</p>
2	22.6.88	<p>Heard Mr. Palit, learned counsel for the petitioner and Mr. A.B.Misra, learned Sr. Standing Counsel for the Central Government on merits. Hearing concluded. Judgment dictated and delivered in open court as per separate sheets attached to the record in O.A. 358 of 1987 and the application is accordingly disposed of leaving the parties to bear their own costs.</p> <p><i>mm</i> Vice Chairman. <i>kn</i> Member (Judl.)</p>